

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) No. 128 of 2019

In the matter of:

Regal Machine Tools Pvt. Ltd. & Ors.

....Appellants

Vs.

Mrs. Kaushy Lal & Ors.

....Respondents

For Appellant: Mr. Mani Bhushan Sinha and Mr. Sunil Kumar, Advocates.

**For Respondent: Mr.Naman Joshi, Mr. Pushpendra Bhadoriya and Ms. Shagun Singh, Advocates (R-1 to R-4).
Mr. Chirag Jain, Advocate (R-5).**

ORDER

18.02.2020: Respondent seeks time to file written submissions which were directed earlier. The same may be filed by 28th February, 2020.

List the Appeal 'for admission (after notice)' on **24th March, 2020.**

**[Justice A.I.S Cheema]
Member (Judicial)**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

ha/sim/md